111	Written Answers	[RAJYA SABHA]		to Questions 112
1	2	3		4
14	Nagaland.	NIL		Sept.
15	Onssa.	90		Oct.
16	Rajasthan.	395		Oct.
17	Sikkim.	9		Oct.
18	Tamil Nadu.		2	Jan to Aug. & Oct.
19	Tripura.	NIL		Oct.
20	West Bengal	7		Sept.
21	A&NIslands	NIL		Oct.
22	Arunachal Pradesh.		NIL	March
23	Dadra & Nagar HaveH.	10		Nov.
24	Daman & Diu	3		Nov;
25	Lakshadweep	NIL		Nov.
26	Mizoram.	NIL		Oct.
	TOTAL:	1878		_

NOTE: -1. Information in respect of other States/UTs is NIL.

- The Snie Govi. of Karnaraka and Manipur have not furnished the data inspite -of repea ed reminders.
- The State Govt, of Uitar Pradesh has furnished combind data for Scheduled Castes & Scheduled Tribes which has been given in Statement-I.

Blocking of National highways passing through Ayodhya

1391. SHRI KRISHAN LAL SHAR-MA; Will the PRIME MINISTER be pleased to state;

- (a) whether it is a fact that a number of National Highways passing through Ayodhya or adjoining areas were blocked to prevent the Kar-Sewaks from reaching Ayodhya;
- (b) whether this blockade resulted in unnecessary delay in essential commodities reaching their destinations and thus caused much hardships to the general public;
- (c) the level at which this decision was taken; and
- (d) the extent of loss suffered by trade, commerce and Government as a result thereof?

THE MINISTER OF STATE IN THE. MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d) The information i's being collected ard would be laid on the table of the House.

Demands of NSUI

- 1392. SHRI SYED SIBTEY RAZI; Will the PRIME MINISTER be pleased to state;
- (a) whether the National Students Union of India has demanded compensation for deceased and injured persons who suffer ed Police firing and lathi-charge during Anti-Mandal Agitation;
 - (b) if so, the details thereof;
- (c) whether the National Students Union of India has made some other demands also;
 - (d) if So, the details thereof;
- (e) whether Government propose to take some action on these demands; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.